

Gemini Arts Private Limited (CIN - U65921TN1962PTC004782)

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Amount in Rs.

Sl. No.	Category of creditor	Sumamry of Claims received		Sumamry of Claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of Claims	Amount	No. of Claims	Amount					
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors	16	68,34,78,786	12	6,73,37,647	-	61,61,41,139	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	5,03,38,54,983	3	5,03,35,04,024	-	3,50,959	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)								7	
8	Operational creditors (other than Workmen and Employees and Government Dues)								8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	41,92,96,711	1	14,59,35,955	-	27,33,60,756	-	9	
Total		20	6,13,66,30,480	16	5,24,67,77,626	-	88,98,52,854	-		